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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 1196 of 1992

New Delhi this the 6th day of June, 1997

**HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)**

Raja lal Gupta
RZ- 8-A, Gali No.2,
Sadh Nagar,
Palam Colony,
New Delhi.

...Applicant

None for the applicant.

Versus

1. Union of India through its
Secretary,
Ministry of Works and Housing,
New Delhi.
2. Chief Engineer,
Northern Zone,
R.K. Puram,
New Delhi.
3. Superintendent Engineer,
Delhi Central Circle- ,
East Block No.4.,
R.K. Puram,
New Delhi.

...Respondents

None for the respondents.

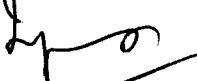
ORDER (ORAL)

Hon'ble Mr. K. Muthukumar, Member (A)

None for the parties even on the second call.

It appears that the applicant has no interest in
pursuing this matter. The application, therefore, is
dismissed for default and non-prosecution.


(DR. A. VEDAVALLI)
MEMBER (J)


(K. MUTHUKUMAR)
MEMBER (A)

Rakesh